

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 82/(MAH)/2016
MANo.454/2017,
539/2017 & IA
75/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE PARTIES:

M/s. Cyrus Investments Pvt. Ltd. & Anr.
V/s.
M/s. Tata Sons Pvt. Limited & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956
and 241-242, 244 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Counsel Mr. Mohan Prasad, Sr. Counsel Mr. Sudipto Sarkar Counsel Mr. Zal Andhyarajna, Counsel Mr. Chidananda, Counsel Mr. Shruuti Desai, Counsel Mr. Ashwin Kumar Ds Adv Mr. Jelangir Mishra, Adv Mr. Narmada Parikh as w/o M/s Mulla and Mulla and Coirge Blunt and Coirge, Adv for Responses. 6, 14, 16 to 22		 Adv for R/o. 6, 14, 16 to 22
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Mr. Ravi Kadam, Sr. Counsel
Mr. Prateek Sekaria, Counsel

Ms. Ruby Singh Ahuja

Mr. Dhru Dewan

Mr. Nilesh Jain

Ms. Tahira Karajwala

Mr. Anupam Prakash

Mr. Samee Monga

Mr. Jeet Karia

Mr. Rohan Batra

Mr. Arjun Sharma

Ms. Keena Choudhary

Mr. Karia

by Shashul Amarchand Mangaldas
Advocates for R, 1, 2, 3 & 23

Somasekhan Sundarasan
Rohini Musa
Aparna Diwanji
Rubebeh Mistry
Mohit Anora
Parag Sawant
Rohan Jaitley
Abishkek V.
Dhanal Kothari
Akshay Doctor
Ravi Tyagi
Sanya Kapoor
Rini Budoni
Devashish Chauhan

Adv. for the Petitioners
i/b. Desai & Dwajji

JANAK DWARKADAS, SR. ADVOCATE
NIRAN BAROT

ADVS. FOR R-11
i/b. Maneksha & Sethna

ORDER

MA No.454/2017, 539/2017 & IA 75/2017 in CP 82/I&BP/NCLT/MB/MAH/2016

The Counsels for the Petitioners and the Respondents present.

Part heard.

List this matter for further hearing on 23.1.2018, 25.1.2018, 29.1.2018, 30.1.2018 and 31.1.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)